

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 12 of 2018

IN THE MATTER OF:

Karam Chand Thapar & Bros. (Coal Sales) Ltd. ...Appellant

Vs

CCI & Ors.Respondents

Present:

**For Appellant: Mr. Rajshekhar Rao, Mr. Bharat Budholia,
Ms. Aishwarya Gopalakrishnan, Ms. Neelambara
Sandeepan, Mr. Anandh Venkataramani and
Mr. Areeb Amanullah, Advocates**

**For Respondents: Mr. K.K Sharma with Ms. Amrita Singh,
Advocates for R-3.
Mr. M.M Sharma, Mr. Charms Mathews and
Mr. Anand Sree, Advocates
Mr. Samar Bansal, Advocate**

With

Competition Appeal (AT) No. 13 of 2018

IN THE MATTER OF:

Naresh Kumar & Co. Pvt. Ltd. ...Appellant

Vs.

CCI & Ors.Respondents

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Mr. Akshat Kulshrestha, Ms. Arunima Chatterjee
and Mr. Karan Sood, Advocates**

**For Respondents: Mr. K.K. Sharma with Ms. Amrita Singh,
Advocates for R-3.
Mr. M.M Sharma, Mr. Charms Mathews and
Mr. Anand Sree, Advocates
Mr. Samar Bansal, Advocate**

With

Competition Appeal (AT) No. 14 of 2018

IN THE MATTER OF:

Nair Coal Services Pvt. Ltd. ...Appellant

Vs

CCI & Ors.Respondents

Present:

For Appellant: Mr. Chetan S. Dhore, Advocate

**For Respondents: Mr. K.K Sharma with Ms. Amrita Singh,
Advocates for R-3.**

**Mr. M.M Sharma, Mr. Charms Mathews and
Mr. Anand Sree, Advocates
Mr. Samar Bansal, Advocate**

ORDER

05.07.2019: Heard learned counsel appearing on behalf of the Appellant – ‘Karam Chand Thapar & Bros. (Coal Sales) Ltd.’ Hearing remained inconclusive.

Place the case for further ‘hearing’ on **24th July, 2019** at **2.00 P.M.** on the top of the list.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk